

STATEMENT SHOWING THE PENDING CASES IN COURTS OF DISTT./ADDL. & SESSIONS JUDGES OF CHANDIGARH FOR QUARTER ENDING 30.09.2017					
	Nature of Cases	Previous Balance	Institution	Disposal	Closing Balance
A.	CRIMINAL CASES				
	Session Trial Cases (IPC)				
	- U/S 302 IPC (Murder)	35	10	10	35
	- U/S 304(B) IPC (Dowry Death)	6	0	4	2
	- U/S 376 IPC (Rape)	54	27	35	46
	- U/S 363 & 366 IPC	6	5	5	6
	- Other Session Cases under IPC	71	33	30	74
	Total Session Trial Cases (IPC)	172	75	84	163
	Session Trial Cases (Act)				
	- Cases under the Narcotic Drugs and Psychotropic Substances Act, 1985	82	38	12	108
	- Cases under the Prevention of Corruption Act, 1988	70	3	3	70
	- Cases under the Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Act,1989	4	1	0	5
	- Cases under the Electricity Act, 2003	1	0	0	1
	- Cases under Terrorist And Disruptive Activities (Prevention) Act,1987	0	0	0	0
	- Cases under Pre-Conception and Pre-Natal Diagnostic Act,1994 & Medical Termination Of Pregnancy Act,1971	0	0	0	0
	- Others	0	0	0	0
	Total Session Trial Cases (Act)	157	42	15	184
	Criminal Appeals (IPC)	312	79	52	339
	Criminal Appeals (Act)	465	163	116	512
	Criminal Revisions	298	122	113	307
	Untraced / Cancellation Reports	0	1	0	1
	Criminal Misc. Cases	172	139	119	192
	Others	5	2	0	7
	Bail Applications	58	489	469	78
	TOTAL CRIMINAL CASES	1639	1112	968	1783
B.	CIVIL CASES				
	Civil Appeals	1054	117	149	1022
	Rent Appeals	374	55	67	362
	Civil Misc. Appeals	139	39	32	146
	Original Civil Suits	46	5	2	49
	Cases under the Hindu Marriage Act, 1955	856	306	272	890
	Cases under the Mental Health Act, 1987	0	0	0	0
	Motor Accident Claim Cases	771	237	141	867
	Land Acquisition Cases				
	- Main Cases (1 case * 4 units)	8	0	1	7
	- Connected Cases (1 case * 1 unit)	0	0	0	0
	Total Land Acquisition Cases	8	0	1	7
	Town Improvement Act Cases				
	- Main Cases (1 case * 4 units)	0	0	0	0
	- Connected Cases (1 case * 1 unit)	0	0	0	0
	Total Town Improvement Act Cases	0	0	0	0
	Probate	7	0	1	6
	Executions	1368	482	407	1443
	Cases under Arbitration Act, 1996	642	217	390	469
	Civil Misc. Applications	993	812	784	1021
	Pauper Cases	0	0	0	0
	Others / Guardian Act	0	1	0	1
	TOTAL CIVIL CASES	6258	2271	2246	6283
	GRAND TOTAL (Civil+Criminal)	7897	3383	3214	8066

STATEMENT SHOWING THE PENDING CASES COURTS OF CIVIL JUDGES/ JUDL.MAGISTRATE CHANDIGARH FOR THE QUARTER ENDING 30.09.2017					
	Nature of Cases	Previous Balance	Institution	Disposal	Closing Balance
A.	CIVIL CASES				
1	Civil Suits	5097	632	823	4906
2	Rent Cases	1401	188	322	1267
3	Cases under the Hindu Marriage Act, 1955	241	66	63	244
4	Cases under the Indian Successions Act, 1925	167	35	23	179
5	Cases under the Guardian and Wards Act, 1890	135	30	28	137
6	Pauper Applications	0	0	0	0
7	Insolvency Petitions	3	0	0	3
8	Election Petitions	0	0	0	0
9	Civil Misc. Cases	1000	158	207	951
10	Small Cause Court Cases	0	0	0	0
11	Executions	2060	350	394	2016
12	Others	78	16	5	89
TOTAL CIVIL CASES		10182	1475	1865	9792
B.	CRIMINAL CASES				
1	Criminal Cases under the Indian Penal Code, 1860				
	a Cases instituted on Police Report / Challan	3301	874	877	3298
	b Cases instituted on Complaint	835	390	399	826
	Total Criminal Cases under the Indian Penal Code, 1860	4136	1264	1276	4124
2	Criminal Cases under Acts				
	a Cases instituted on Police Challan				
	(i) Cases under the Essential Commodities Act,1955	3	3	3	3
	(ii) Cases under the Mental Health Act,1987	1	0	1	0
	(iii) Other Acts	1200	498	567	1131
	Total Police Challan	1204	501	571	1134
	b Cases instituted on Complaint				
	(i) Cases under the Prevention of Food Adulteration Act, 1954	55	13	4	64
	(ii) Cases under the Protection of Women From Domestic Violence Act, 2005	559	93	92	560
	(iii) Cases under section 138 of the Negotiable Instruments Act,1881				
	In Regular Courts	12343	2645	2445	12543
	In Evening Courts	0	0	0	0
	(iv) Cases under the Pre-Conception & Pre-Natal Diagnostic Techniques (Prohibition of Sex Selection) Act,1994	0	0	0	0
	(v) Any other category of cases	0	0	0	0
	Total Complaint Cases	12957	2751	2541	13167
3	Cases under section 125, Code of Criminal Procedure, 1973	680	102	122	660
4	Criminal Misc. Cases	941	302	220	1023
5	Untraced / Cancellation Reports	376	100	132	344
6	Summary Cases				
	a Cases in Regular Courts	9054	13525	20867	1712
	b Cases in Evening Courts	0	0	0	0
7	Others	10	15	6	19
TOTAL CRIMINAL CASES		29358	18560	25735	22183
GRAND TOTAL (Civil + Criminal)		39540	20035	27600	31975